

**Central Administrative Tribunal
Principal Bench**

OA No.3524/2019



New Delhi, this the 6th day of December, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Ms. Remika Sharma,
Deputy Director (Architect)
Group 'A',
Aged 48 years,
W/o Shri M. Riten Kumar Singh,
R/o 58, First Floor,
Ashiana Greens, Indirapuram,
Ghaziabad, Uttar Pradesh.

...Applicant

(By Advocate : Shri Ashish Nischal)

Versus

1. Union of India,
Through its Secretary,
Department of Defence,
Ministry of Defence,
101, South Block,
New Delhi-110011.
2. The Engineer-in-Chief,
Military Engineer Services,
Integrated HQ of
Ministry of Defence (Army),
Kashmir House, Rajaji Marg,
New Delhi-110011.

...Respondents

(By advocate : Shri G.S.Virk)

ORDER (ORAL)**Justice L. Narasimha Reddy, Chairman :-**

Learned counsel for applicant seeks permission of the Tribunal to withdraw the OA without prejudice to the rights of the applicant to approach this Tribunal, at appropriate time. Permission is accorded.

2. Therefore, the OA is dismissed as withdrawn, leaving it open to the applicant to file an Application as and when the cause of action arises.

There shall be no orders as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy)
Member (A) Chairman

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